

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
LOK SABHA
UNSTARRED QUESTION NO- 3025
ANSWERED ON – 09/08/2024

BANNED CHEMICALS IN PORTS

3025. SHRI SACHITHANANTHAM R:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:
पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether the Government has noticed that a consignment of internationally banned 'Ortho Chloro Benzylidene Malononitrile' also known as CS was seized/detained recently from a private multi-cargo port Kattupalli near Chennai;
- (b) if so, the details thereof; and
- (c) the details of the action taken/proposed to be taken by the Government in this regard?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) to (c) Chennai Zonal Unit of Directorate of Revenue Intelligence (DRI) under Department of Revenue, Ministry of Finance had noticed and seized a consignment containing 'Ortho-Chloro Benzylidene Malononitrile' at Kattupalli Port carried out by the ship 'Hyundai Shanghai' on 9.5.2024.

DRI had seized Ortho-Chloro Benzylidene Malononitrile while other consignments were stuffed back into the same container and released to the shipping liner for its onward journey to the port of destination.
